

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:3683
ANSWERED ON:23.08.2004
CORRUPTION CASES AGAINST IFS OFFICERS
Sai Shri Vishnu Dev

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether cases of corruption, serious financial irregularities and criminal offence have been registered against some of the IFS Officers of the Ministry during the last five years and current year;
- (b) if so, the number of pending cases, State-wise;
- (c) the number and the names of the officers suspended out of them;
- (d) the names of the officers against whom departmental enquiries are pending; and
- (e) the names of officers who have been promoted and also those deprived promotion, out of them?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) to (e) The information is being collected from States/Union Territories and will be laid on the Table of the House as soon as information is made available.